

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-101
IB-90/ND/2020

IN THE MATTER OF:

Mr. Arun Kumar Singh Sole Proprietor A.K. Singh & Company

...Applicant

Vs

M/s Bright Star Infrastrution & Pvt. Ltd.

...Respondent

SECTION

Under Section-9 of IBC, 2016

Order delivered on 09.01.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :Adv. Prakhar Srivastava

For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on 20.01.2020.

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(K.K. VOHRA)
MEMBER (T)

sdl-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

CG